

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Video Conference)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER (J)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.04.2024 AT 03:45 P.M.**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP(IB)/32/7/AMR/2019	Admitted	7 of IBC	Axis Bank Ltd Vs Sevenhills Healthcare Pvt Ltd
	IA(IBC)/2/2022	43(1)	Abhilash Lal, RP Vs Jitendra Das Maganti
	IA No.661/2018		Abhilash Lal, RP Vs Jitendra Das Maganti

ORDER

IA(IBC)/2/2022:

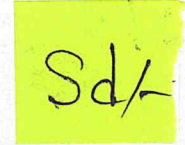
Mr. Siddharth Ranade, Ms. Kaazvin Kapadia & Mr. Vishal Pathak, Ld. Counsels for the RP and Mr. Sridhar, Ld. Counsel for the Respondent present.

Heard in part the Ld. Counsel for the RP. For continuation, adjourned the matter to 03.05.2024.

IA No.661/2018:

Mr. Siddharth Ranade, Ms. Kaazvin Kapadia & Mr. Vishal Pathak, Ld. Counsels for the RP and Mr. Sridhar, Ld. Counsel for the Respondent present.

Heard in part the Ld. Counsel for the RP. For continuation, adjourned the matter to 03.05.2024.



MEMBER JUDICIAL